Central Administrative Tribunal Principal Bench, New Delhi

C.P. No.19/2018 in O.A. No.1539/2014

Friday, this the 29th day of March 2019

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Pradeep Kumar, Member (A)

Ruksana Makwa Aged about ___ years w/o late Shri Mohd. Umar Ismail Makwa, Mate (FGM) r/o House No.22-G 8/1, Room No.8, Ratiya Marg, Sangam Vihar New Delhi – 110 062

...Applicant

(Nemo)

Versus

- Military Engineering Services
 Through Lt. General Suresh Sharma
 Engineer-in-Chief
 Integrated HQ of MOD (Army)
 Kashmir House, Rajaji Marg,
 New Delhi 110 011
- 2. Sanjay Mitra
 Defence Secretary
 Ministry of Defence
 Head Office
 104, South Block,
 Govt. of India,
 New Delhi 110 011

...Respondents

(Mr. Hanu Bhasker, Advocate)

ORDER (ORAL)

Justice L. Narasimha Reddy:

This contempt case is filed alleging that the respondents did not comply with the order dated 12.05.2017 passed by this Tribunal in O.A. No.1539/2014. Today, it is reported by learned counsel for respondents that W.P. (C) No.429/2019 was filed

against the order of the Tribunal and that the Hon'ble Delhi High Court has stayed the same through an order dated 18.01.2019.

2. In view of this development, this contempt case is closed leaving it open to the applicant to pursue her remedies depending upon the outcome of W.P. (C) No.429/2019.

There shall be no order as to costs.

(Pradeep Kumar) Member (A) (Justice L. Narasimha Reddy) Chairman

March 29, 2019 /sunil/